

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency)No. 494 of 2019**

**IN THE MATTER OF:**

**Bank of India**

**.....Appellant**

**Vs.**

**Shrenuj & Company Ltd.**

**.....Respondent**

**Present :**

**For Appellant: Mr. Ashish Rana, Advocate**

**For Respondents: Mr. Sudipto Sarkar, Sr. Advocate**

**Mr. Ananth, Advocate for Intervenor**

**Mr. Abhijeet Sinha, Advocate**

**O R D E R**

**03.09.2019 -** Let this appeal be listed along with Company Appeal (AT)(Ins.)

No. 723 of 2019 on **5<sup>th</sup> September, 2019** on the top of the list.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice A. I. S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

ss/gc